

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order NO. 31746-31806/F.1(3)/Gaz/2024 dated 10.05.2024, the following Committee is hereby re-constituted, with immediate effect :-

Purchase Committee (THC)	Ms. Ravinder Bedi, District Judge (Commercial Court) (Central)	Chairperson
	Sh. Ankit Mehta, ASJ (SC-POCSO) (West)	Member
	Sh. Abhishek Srivastava, District Judge (Central)	Member
	Chief Metropolitan Magistrate (Central)	Member
	Administrative Civil Judge (Central)	Member
	Administrative Civil Judge (West)	Member
	DDO (Central)	Member
	DCA (Admn), Principal Accounts Office, GNCT, Delhi.	Ex-Officio Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

(SANJAY GARG-I)

Principal District & Sessions Judge (Hqs), Delhi

No. 33920 - 33950 /F.1(3)/Gaz/2024

Dated : 20 MAY 2024

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. Ms. Shefali Barnala Tandon, ASJ (West), THC, Delhi.
4. The AO(J)/Branch Incharge, Purchase Cell, General Branch, Care Taking Branch, Admn. Branch (I, II & III), Accounts Branch, Office of ACJ (Central), Facilitation Centre, THC, Delhi.
5. The P.S. to the undersigned.
6. The Website Committee (English/Hindi), THC, Delhi.
7. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (Hqs), Delhi